

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 210 of 2014**

Dated : **9<sup>th</sup> December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

Indian Wind Power Association Maharashtra  
State Council ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Dipali Sheth  
Ms. Poorva Saigal

Counsel for the Respondent(s) : Ms. Deepa Chawan  
Mr. Kiran Gandhi  
Ms. Ramni Taneja for R-2 MSEDCL

**ORDER**

Pleadings are complete.

Post the matter for hearing on maintainability on **12<sup>th</sup> January, 2015.**

(Justice Surendra Kumar)  
Judicial Member

( Rakesh Nath )  
Technical Member

*vt/vg*